

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH at AHMEDABAD
Court - 2**

IA/37(MP)2021 in TP 33 of 2019 [CP(IB) 67 of 2018]

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER (JUDICIAL)
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 06.05.2021**

Name of the Company:

K R Murthy
V/s
Rajesh Jhunhunwala Liquidator of Siddharth Tubes
Ltd

Section 42 r.w 36 & 60(5) IBC.

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

- 1.
- 2.

ORDER
(through video conferencing)

In view of the Office Order dated 19.04.2021, issued with the approval of acting Hon'ble President, NCLT only urgent matter will be taken up through video conferencing with effect from 20.04.2021 due to sharp increase in COVID 19 cases.

Accordingly, the matter is adjourned.

List the matter on 04.06.2021.

dkg

**VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL**

Dated this the 06th day of May, 2021

Manorama

**MANORAMA KUMARI
MEMBER JUDICIAL**